

1	2	3	4	5
Snatching	1989
	1990
	1991
	(upto 30-6-91)			
Burglary	1989	1	1	3
	1990	1	..	4
	1991	5
	(upto 30-6-91)			
Other thefts	1989	2	..	24
	1990	..	2	18
	1991	..	1	9
	(upto 30-6-91)			

[English]

Grant of Licences to Industrial and Commercial Units in Delhi

597. SHRI MADAN LAL KHURANA: Will the Minister of HOME AFFAIRS be pleased to refer to reply given to Unstarred Question No. 4766 on April 12, 1990 and state:

(a) whether the licences have since been issued to industrial and commercial units which came into operation before January 1, 1990;

(b) if not, the reasons therefor;

(c) whether a large number of industrial and commercial units have sprung up in non-conforming areas after January 1, 1990; and

(d) if so, the remedial measures being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) No decision has been taken to grant licences to such units.

(c) and (d) No survey has been carried out for identifying such units.

New Telephone Connections in Kerala

598. SHRI V. S. VIJAYARAGHAVAN: PROF. K. V. THOMAS: Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) the number of applications for new telephone connections pending in Kerala till date;

(b) the steps being taken to clear them;

(c) whether the Union Govern-ment have any plan to extend STD facility to more places in Kerala;

(d) if so, the details thereof, and

(e) the details of the modernisation and expansion programmes for the telephone exchanges in Kerala during the next five years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNI-CATIONS (SHRI P. V. RANGAYYA NAIDU): (a) 186724 applicants are waiting for telephone connections as on 30-6-91.

(b) About 40,000 telephone connec-tions are planned to be provided dur-